



सत्यमेव जयते

OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM

Memo No.DJHj/21/532-540

Dated:23.06.2021

ORDER

It has come to the notice of the undersigned, that bail petitions are being filed without observing the requirements prescribed in the Criminal Rules and Orders and also not in conformity with the circular issued by the **Hon'ble Gauhati High Court Dtd 22.11.2006**. Situated thus, all bail petitions are to be filed as per the **Circular Dtd 22.11.2006** and reiterated vide **Notification. No. HC.VII-27/1990/2543/A Dtd 04.05.2018**.

All bail petition have to be filed by observing the followings;

1. The petitions are type-written or written fairly, legibly on fullscape cartidge paper mentioning the relevant sections of the Act/Law.
2. That the bail petition shall bear the name and the date, signature of the person presenting the petition, and of the person who authorizes filing of such petition.
3. That the bail petition contain a paragraph indicating, as to whether any bail petition / petitions on the same subject matter and on behalf of the same person or others was/ were moved before any authority and if so, the number of the case, name of the Court and the order passed in such earlier petitions are to be mentioned.

Furthermore, all petitions, pleadings, affidavits, judgements, orders, internal documents etc, have to be filed in accordance with the directions given by the Hon'ble Gauhati High Court vide **Notification No.31 Dated 23.04.2021**, which are as follows;


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1. Font size "14" of "Tahoma" font with one and half line spacing.
2. For quotations and indents-font size "12" in single line spacing.
3. Margins of 4 cm on left & right and 2 cm on top & bottom.

Inform accordingly.

Yours sincerely,



(Shri Aditya Hazarika)
District & Sessions Judge
Hojai, Assam

District & Sessions Judge
Hojai

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Copy for information and necessary action to:

1. Chief Judicial Magistrate Cum Civil Judge & Assistant Sessions Judge, Sankardev Nagar, Hojai, Assam.
2. S.D.J.M, Sankardev Nagar, Hojai, Assam.
3. J.M.F.C (1) Sankardev Nagar, Hojai, Assam.
4. Munsiff Cum J.M.F.C, Sankardev Nagar, Hojai, Assam.
5. J.M.F.C(2) Sankardev Nagar, Hojai, Assam.
6. President / Secretary, Bar Association, Sankardev Nagar, Hojai, Assam.
7. System Officer, Sankardev Nagar, Hojai, Assam
8. Notice Board.
9. Office file.



(Sri Aditya Hazarika)
District & Sessions Judge
Sankardev Nagar, Hojai

District & Sessions Judge
Hojai